

Sr.Civil Judge and JMFC,Cnhalli
Sri.Kiran Kumar D Wadigerl
Sr.Civil Judge and JMFC,CN Halll
Cause List Date: 07-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	O.S. 25/2020 (EVIDENCE) IA/1/2020		Navaneeth K. Vs U. Jayamma	Raghavendra R.
2	M.V.C. 809/2018 (ARGUMENTS)		R.Deepika Vs Narasimhamurthy	H.R.Ramesh Babu
3	M.V.C. 811/2018 (ARGUMENTS)		H.V.Naveen kumar Vs Narasimhamurthy	H.R.Ramesh babu
4	O.S. 13/2019 (hear on I.A)		Nagarathnamma alias Rathna Vs M. S. Kokila	C.N.Krishnamurthy
11.00 AM to 02.00PM				
AMENDMENT				
5	O.S. 23/2018 (SUMMONS) IA/3/2019 IA/1/2018		Sydani Bi Vs Mohiddin Sab alias Mynuddin Sab	S.H.Chandrashekharaiah
6	M.C. 30/2020 (NOTICE)		R. N. M. Swamy Vs H. B. Sowbhagya	N.N.Sreedhara
7	M.C. 45/2020 (NOTICE)		Gangadhara alias Kantharaju Vs Hemavathi	S. Gopala Krishna
8	ECA 2/2020 (HEARING)		Lakshmidhevamma Vs Jayamma	N.N.Sreedhara
MEDIATION				
9	O.S. 12/2020 (A.D.R.) IA/1/2020		Sona G. S. Vs G. S. Siddaramaiah	M.V.Madhusudhana
10	O.S. 15/2019 (EVIDENCE) IA/1/2019		Revanna Vs C.B.Therappa	G.Srinivasamurthy
11	O.S. 21/2019 (EVIDENCE)		G.B.Dineshkumar Vs Allamaprabhu	C.N.K
12	R.A. 8/2019 (ARGUMENTS) IA/1/2019		Jayamma Vs Neelakantaiah	G.S.M.
13	R.A. 6/2020 (ARGUMENTS)		Puttathayamma @ Puttamma Vs Thimmakka	N.N.Sreedhara
14	R.A. 7/2019 (ARGUMENTS) IA/1/2019		Siddaiah Vs Ramaiah	G.S.M.

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15	R.A. 11/2018 (JUDGEMENT) IA/1/2018		Ramakka Vs Shakunthamma	T. G. Vijayakumar
16	O.S. 2/2019 (hear on I.A) IA/1/2019		Chandrashekhara Vs Doddachikkamma	D.M.S.
17	O.S. 31/2019 (hear on I.A)		Shashikala Vs Mangamma	C. N. Krishnaamurthy
18	R.A. 25/2019 (FOR OBJECTION) IA/1/2019 IA/2/2019		B. Jayanna Vs Bheemaiah	C. Rajashekhar
19	O.S. 22/2020 (Written statement) IA/1/2020		Y. P. Rekha Vs Y. P. Shivashankar	S. H. Chandrashekaraiiah
Cases listed below are adjourned due to Covid 19				
20	EX 5/2015 (SUMMONS)	24-12-2020	State Bank of Mysore Vs H.Chandraiah	
21	EX 337/2015 (SUMMONS)	24-12-2020	Haythbee (Dead by LRs) Vs The Oriental Insurance Co. Ltd.	
22	EX 25/2018 (SUMMONS)	24-12-2020	Geetha B.H. Vs Siddiq	H.R.Ramesh Babu
23	O.S. 20/2019 (SUMMONS) IA/1/2019	24-12-2020	Vanitha Vs Mahalakshamma	C. Rajashekhar
24	O.S. 32/2019 (SUMMONS) IA/1/2019	24-12-2020	Koushik Adithya D. Vs Lakshman	T. S. Prakash
25	O.S. 3/2020 (SUMMONS) IA/1/2020	24-12-2020	Omkaramma alias Vanitha Vs Marulappa	N. N. Sreedhara
26	O.S. 6/2020 (SUMMONS) IA/1/2020	24-12-2020	K. N. Shivamurthy Vs K. N. Gangadaraiah	Basavaraja T.
27	M.V.C. 321/2020 (SUMMONS)	24-12-2020	Kotturaiah K.B. Vs K.Basavaraj	K.M.Shadakshari
28	M.V.C. 391/2020 (SUMMONS)	24-12-2020	Shyalaja K.C. Vs Hanumantaiah.D	Manu K L
29	R.A. 34/2016 (NOTICE)	24-12-2020	K.Sudarshan Rao Vs Chikkamma	
30	FDP 1/2017 (NOTICE)	24-12-2020	Israr Khan Vs Zameer Khan	Mohamed afroze Ahamed

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31	M.C. 49/2017 (NOTICE)	24-12-2020	Somashekaraiah H. Vs Shakunthala	G.N.
32	R.A. 50/2018 (NOTICE)	24-12-2020	Puttaiah Vs Ningamma	Somasundar
33	EX 59/2018 (NOTICE)	24-12-2020	Canara bank Vs Renukaiah	N.N.Sreedhara
34	EX 8/2019 (NOTICE)	24-12-2020	H. Nanje Gowda Vs Lakshmaiah	R. Kariyanna
35	FDP 2/2019 (NOTICE)	24-12-2020	C.H.Siddagangamma Vs C.H.Jayaramu	H.S.G.
36	M.C. 14/2019 (NOTICE)	24-12-2020	B.S.Roopa Vs B.S.Ranganath	N.N.Sreedhara
37	R.A. 35/2019 (NOTICE) IA/1/2019	24-12-2020	Mallikarjunaiyah Vs Basavarajappa	C.N.Krishnamurthy
38	Ex.A. 1/2019 (NOTICE)	24-12-2020	K.C.Murugendraswamy Vs Gangamma	G.Sreenivasamurthy
39	R.A. 43/2019 (NOTICE) IA/1/2019	24-12-2020	D. S. Shanthalakshmi Vs Lakshmikantha	H. R. Ramesh babu
40	R.A. 44/2019 (NOTICE) IA/1/2019	24-12-2020	D. S. Shanthalakshmi Vs H. K. Prema	H. R. Ramesh babu
41	M.A. 1/2020 (NOTICE)	24-12-2020	Gangamma Vs Goravajjaiah	H. S. Gnanamurthy
42	ECA 1/2020 (NOTICE)	24-12-2020	Rajabhovi Vs Jayappa	N.N.Sreedhara
43	M.V.C. 112/2020 (NOTICE)	24-12-2020	Lakshmanaik Vs Raghavendra.M.B.	Parameshwaraiah G
44	M.V.C. 113/2020 (NOTICE)	24-12-2020	Chandranaik Vs Raghavendra M.B.	Parameshwaraiah G
45	M.C. 7/2020 (NOTICE)	24-12-2020	K. P. Shivakumar alias Shivanna Vs Kavitha K. R.	S. G.
46	M.C. 8/2020 (NOTICE)	24-12-2020	Venugopal Vs Dhanalakshmi alias Seema	G. B. Adarsh

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47	M.C. 46/2020 (NOTICE)	24-12-2020	Govardhan Vs Deepa	S. Gopala Krishna
48	M.C. 16/2020 (APPEARANCE OF PARTY)	24-12-2020	J. Latha Vs Nil	T. Ravindrakumar
49	M.V.C. 628/2017 (EVIDENCE)	24-12-2020	Jaiprakash Vs The Managing Director, KSRTC, K.H road, Wilson Garden Bangalore	H.R. Krishnamurthy
50	M.V.C. 632/2017 (EVIDENCE)	24-12-2020	Nagaraju Vs The Managing Director, KSRTC, Wilson garden, Bangalore	H.r. Krishnamurthy
51	M.V.C. 633/2017 (EVIDENCE)	24-12-2020	Kum Chandushree Vs The Managing Director, KSRTC, Wilson garden, Bangalore	H.R. Krishnamurthy
52	M.V.C. 10/2019 (EVIDENCE)	24-12-2020	Leelavathi Vs H.S.Manjunatha	Sreedhara N.N.
53	M.V.C. 761/2019 (EVIDENCE)	24-12-2020	Bharathkumar.H.G Vs Puttegowda	Krishnamurthy.H.R
54	M.V.C. 455/2020 (STEPS)	24-12-2020	Mahesh S. Vs N.Lokesh	Y.G.Lokeshwara

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02.45 PM to 05.45PM				
1	C.C. 451/2015 (SUMMONS)		Handanakere Police Station Vs Prakash Saphakota	APP
2	C.C. 446/2017 (SUMMONS)		Handanakere Police Station Vs Nagaraju and Another	Assistant Public Prosecutor
3	C.C. 186/2018 (SUMMONS)		P.S.I. Handanakere P.S Vs Prabhakar Naik .H	Assistant Public Prosecutor
4	C.C. 718/2018 (SUMMONS)		Handanakere Police Station Vs Manjunatha .T.N.	Assistant Public Prosecutor
5	C.C. 511/2018 (FIRST HEARING)		The Sub Inspector of Police, Handanakere Police Station Vs Ranganathaswamy	Assistant Public Prosecutor
6	C.C. 574/2019 (FIRST HEARING)		The Sub Inspector of Police, Handanakere Police Station Vs Shankaralingaiah	Assistant Public Prosecutor
7	C.C. 633/2018 (FRAMING OF CHARGE OR PLEA)		The Sub Inspector of Police, Handanakee Police Station Vs Krishnamurthy @ Krishnappa	Assistant Public Prosecutor
8	C.C. 470/2018 (NBW to Accused)		The Sub Inspector of Police, Handanakere Police Station Vs Anjinappa	Assistant Public Prosecutor
9	C.C. 157/2019 (NBW to Accused)		The Sub Inspector of Police, Handanakere Police Station Vs Shivanna	Assistant Public Prosecutor
10. CC 529/15				
Cases listed below are adjourned due to Covid 19				
10	C.C. 650/2017 (SUMMONS)	24-12-2020	The Sub Inspector of Police, Handanakere Police Station Vs Pradeep	Assistant Public Prosecutor
11	C.C. 669/2019 (SUMMONS)	24-12-2020	The Sub Inspector of Police, Handanakere Police Station Vs RajaNaik .B	Assistant Public Prosecutor

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12	C.C. 74/2020 (SUMMONS)	24-12-2020	The Sub Inspector of Police, Handanakere Police Station Vs Jubeer.H.S.	Assistant Public Prosecutor
13	C.C. 198/2020 (SUMMONS)	24-12-2020	Handanakere Police Station Vs Yogish	Assistant Public Prosecutor
14	C.C. 240/2020 (SUMMONS)	24-12-2020	The Sub Inspector of Police, Handanakere Police Station Vs Kireet J E	Assistant Public Prosecutor
15	C.C. 260/2020 (SUMMONS)	24-12-2020	Handanakere Police Station Vs Basavaraju Y E	Assistant Public Prosecutor
16	C.C. 301/2020 (SUMMONS)	24-12-2020	The Sub Inspector of Police, Handanakere Police Station Vs Shiva	Assistant Public Prosecutor
17	C.C. 372/2020 (SUMMONS)	24-12-2020	The Sub Inspector of Police, Handanakere Police Station Vs Shashikumar	Assistant Public Prosecutor
18	C.C. 375/2020 (SUMMONS)	24-12-2020	The Sub Inspector of Police, Handanakere Police Station Vs Sridhara H S	Assistant Public Prosecutor
19	C.C. 441/2020 (SUMMONS)	24-12-2020	Handanakere Police Station Vs Rangadhama alias Ranganatha	Assistant Public Prosecutor
20	C.C. 303/2020 (APPEARANCE OF ACCUSED)	24-12-2020	The Sub Inspector of Police, Handanakere Police Station Vs Yashavantha	Assistant Public Prosecutor
21	C.C. 346/2020 (FOR OBJECTION)	24-12-2020	The Sub Inspector of Police, Handanakere Police Station Vs Rajesh	Assistant Public Prosecutor
22	C.C. 529/2015 (NBW to Accused)	24-12-2020	Handanakere Police Station Vs Ramesh	App
23	C.C. 329/2019 (NBW to Accused)	24-12-2020	The Sub Inspector of Police, Handanakere Police Station Vs Rangaswamy	Assistant Public Prosecutor

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24	C.C. 358/2019 (NBW to Accused)	24-12-2020	The Sub Inspector of Police, Handanakere Police Station Vs Hanumantharaj	Assistant Public Prosecutor
25	C.C. 648/2019 (NBW to Accused)	24-12-2020	The Sub Inspector of Police, Handanakere Police Station Vs Kiran kumar	Assistant Public Prosecutor

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Pri. Civil Judge and JMFC Court, CN Halli
Smt. Thendrail K(Incharge)
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	EX 9/2013 (For Balance)		Vijayakumari Vs C.K.Shanthakumar	N.N.Sreedhara
11.00 AM to 02.00PM				
2	O.S. 148/2008 (HEARING)		Sulochanamma Vs Eramma and others	
3	O.S. 155/2016 (HEARING)		Gowramma Vs Neelakantiah	R.R.
4	O.S. 219/2020 (HEARING) IA/1/2020		Pallavi Vs Varadaraju	C.Rajasbekhar
5	O.S. 221/2020 (HEARING) IA/1/2020		G.R.Vedanthachar Vs K.Narasimhamurthy	N.N.Sreedhara
6	EX 15/2020 (STEPS)		Chandrashekar.N Vs Kartyappa	M. B. Nagaraj
(O.S./0000180/2019)				
7	O.S. 223/2020 (STEPS)		Lakshminarasimhaiah Vs Harsha T.M.	S. Gopala Krishna
8	O.S. 213/2004 (Cross Evidence)		Govindappa Vs Seetharamaiah	SHC
9	O.S. 316/2012 (Cross Evidence)		R.Seetharamaiah alias R.Seetharamu Vs Govindappa and another	KBB S.H.Chandrashekaraiiah
10	O.S. 223/2015 (Cross Evidence)		Puttarangaiiah Vs Susheelamma	S. H. Chandrashekaraiiah
11	O.S. 47/2016 (Cross Evidence)		K.Chethan Vs Kodandaramaiah	T. Ravindrakumar
12	O.S. 144/2016 (Cross Evidence)		Kodandaramaiah Vs K.H.Venkateshaiah	M.Mahalingaiah
13. 189/20 [Hearing]				
Cases listed below are adjourned due to Covid 19				
13	O.S. 276/2010 (ARGUMENTS)	01-01-2021	Rajamma and another Vs Ningamma and others	G.Srinivasa murthy N N.Sreedhar
14	O.S. 216/2009 (ARGUMENTS)	02-01-2021	Janatha Vidya Sanga and others Vs The Registrar of Societies and association	Assistant Government pleader

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	O.S. 95/2017 (Cross Evidence)	07-01-2021	Shankaramma Vs Venkatesh	H. S. Gnanamurthy
16	O.S. 225/2017 (Cross Evidence)	07-01-2021	Gavirangalah Vs Lakshamma and 7 others	H. T. Hanumanthaiah
17	O.S. 170/2018 (Cross Evidence) IA/1/2018	07-01-2021	Gurumurthy Vs Mahesh	C. N. Krishnamurthy
18	EX 34/2016 (NOTICE)	08-01-2021	Cauvery Kalpatharau Grameena Bank Vs Prema	N.N.Sreedhara
19	O.S. 154/2018 (NOTICE) IA/1/2018	08-01-2021	Mangalamma Vs Chikkanna	H. T. Hanumanthaiah
20	O.S. 123/2018 (HEARING)	08-01-2021	Shekharaiyah Vs Siddaiah	N.N.Sreedhara
21	O.S. 181/2018 (HEARING)	08-01-2021	Kalpna Vs Kathyanamma	T. Ravindrakumar
22	O.S. 189/2020 (HEARING) IA/1/2020	08-01-2021	Sri Hosahalli Anjaneya Swamy Temple Trust Committee Vs Basavaraju	H. R. Ramesh babu
23	O.S. 30/2019 (hear on I.A) IA/1/2019	08-01-2021	Nagaraju Vs Shankaraiyah	N.N.Sreedhara
24	FDP 11/2017 (Await Report)	08-01-2021	M.Meenakshi Vs Mahadevaiah and 3 others	B. K. Sadashivappa
25	FDP 5/2019 (Await Report)	08-01-2021	Nagamma Vs Revanasiddaiah	N.N.Sreedhara
26	O.S. 185/2019 (For compliance)	08-01-2021	C. S.Jayaramaiah Vs Shivakumar @ Ramesh	S. H. Chandrashekaraiah
27	O.S. 101/2020 (Written statement)	08-01-2021	Naveen K Vs The Headmaster	G.Parameshwaraiah
28	O.S. 105/2018 (SUMMONS)	11-01-2021	Palakshamma and another Vs Shashikaia and 8 others	T. G. Vijayakumar
29	O.S. 176/2018 (SUMMONS) IA/1/2018	11-01-2021	Gangamma Vs Sarojamma	M. S. Shankaralingappa

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30	O.S. 55/2019 (SUMMONS) IA/1/2019	11-01-2021	Srishyla Vs Mallamuniswamy	T. G. Vijayakumar
31	O.S. 119/2019 (SUMMONS)	11-01-2021	Rajashekharaiah Vs Sarojamma	N.N.Sreedhara
32	O.S. 153/2019 (SUMMONS)	11-01-2021	Puneeth Vs The Head Master	S. Gopala Krishna
33	O.S. 159/2019 (SUMMONS)	11-01-2021	Kariyamma Vs Mylarappa	H. R. Ramesh babu
34	O.S. 219/2019 (SUMMONS) IA/1/2019	11-01-2021	Srinivas Prasad.B Vs Chandrakala	Basavarajendra.Y.M.
35	O.S. 41/2020 (SUMMONS)	11-01-2021	Sharedamma Vs Katamma	G. B. Adarsh
36	O.S. 43/2020 (SUMMONS) IA/1/2020	11-01-2021	T.R.Jayaram Vs T.R.Gopalaiah	M. B. Nogaraj
37	O.S. 45/2020 (SUMMONS) IA/1/2020	11-01-2021	G.D.Ashoka Vs Kumara	S. Gopala Krishna
38	O.S. 51/2020 (SUMMONS) IA/1/2020	11-01-2021	M.E.Prakash Vs Assistant Executive Engineer	T. Ravindrakumar
39	O.S. 103/2020 (SUMMONS) IA/1/2020	11-01-2021	Basavaraju Vs K.V.Narasimhaiah	S. H. Chandrashekaraiiah
40	O.S. 119/2020 (SUMMONS) IA/1/2020	11-01-2021	Vedavathi Vs Kamalaamma	G.Parameshwaraiah
41	O.S. 114/2020 (NOTICE) IA/1/2020	11-01-2021	Eranna Vs Lakkamma	H. S. Gnanamurthy

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11.00 AM to 02.00PM				
1	C.C. 349/2013 (EVIDENCE)		Chikkanayakanahalli P.S. Vs Vasu alias Vasantha	Assistant Public Prosecutor
2	C.C. 721/2015 (EVIDENCE)		Chikkanayakanahalli P.S Vs Nagamma	App
3	C.C. 722/2015 (EVIDENCE)		Chikkanayakanahalli P.S Vs Rajamma @Rajeswari	App
4	C.C. 59/2017 (EVIDENCE)		The PSI Vs Arunkumar .T	APP
5	C.C. 638/2017 (EVIDENCE)		The Sub Inspector of Police, Chiknayakanhalli Police Station Vs Raghavendra and 10 others	Assistant Public Prosecutor
6. CC 698/17 (Evidence)				
Cases listed below are adjourned due to Covid 19				
6	Crl.Misc. 356/2020 (ORDERS)	29-12-2020	Siddappa Vs The Tahasildar	Yathish Naik B. R.
7	Crl.Misc. 357/2020 (ORDERS)	29-12-2020	Siddappa Vs The Tahasildar	Yathish Naik B. R.
8	Crl.Misc. 358/2020 (ORDERS)	29-12-2020	Aruvamma Vs The Tahasildar	Yathish Naik B. R.
9	Crl.Misc. 359/2020 (ORDERS)	29-12-2020	Aruvamma Vs The Tahasildar	Yathish Naik B. R.
10	C.C. 608/2017 (EVIDENCE)	08-01-2021	The Sub Inspector of Police, Chiknayakanhalli Police Station Vs Mallikarjuniah and 4 others	Assistant Public Prosecutor
11	C.C. 34/2019 (EVIDENCE)	08-01-2021	C. A. Srinivasamurthy Vs Balaram	N.N.Sreedhara
12	C.C. 214/2019 (EVIDENCE)	08-01-2021	N.S.Kumar Vs C.S. Pushpalatha	N.N.Sreedhara
13	C.C. 486/2018 (FRAMING OF CHARGE OR PLEA)	11-01-2021	Sri.Yoginarayana Vividoddesha Sahakara Sangha Niyamitha Vs H.M.Mohan	S. H. Chandrashekaraiah

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14	C.C. 81/2019 (FRAMING OF CHARGE OR PLEA)	11-01-2021	C.S.Shivananda Vs T. Manjunatha	T. Ravindrakumar
15	C.C. 215/2019 (FRAMING OF CHARGE OR PLEA)	11-01-2021	C.R.Shambhulingappa Vs Kariyappa	H. S. Gnanamurthy
16	C.C. 225/2019 (FRAMING OF CHARGE OR PLEA)	11-01-2021	G.C.Ravish Vs S.L.Shanthakumar	C.Rajashekhar
17	C.C. 619/2019 (FRAMING OF CHARGE OR PLEA)	11-01-2021	Indukumar K.S. Vs B. Naganaika	C.Rajashekhar
18	C.C. 701/2019 (FRAMING OF CHARGE OR PLEA)	11-01-2021	Sri.Kalidasa Credit Co-Operative Society Vs Sanjeevaiah	D. M. Swamy
19	C.C. 721/2019 (FRAMING OF CHARGE OR PLEA)	11-01-2021	Sri.Kuppureshwara Credit Co- Operative Society Vs Bharathkumar	T. Ravindrakumar
20	C.C. 20/2018 (EVIDENCE)	11-01-2021	The Sub Inspector of Police, Chiknayakanhalli Police Station Vs N.S.Kumar and 4 others	Assistant Public Prosecutor
21	C.C. 157/2018 (EVIDENCE)	11-01-2021	The Sub Inspector of Police, Chiknayakanhalli Police Station Vs Omkaramurthy	Assitant Public Prosecutor
22	C.C. 1/2019 (EVIDENCE)	11-01-2021	The Sub Inspector of Police, Chiknayakanhalli Police Station Vs Maruthi	Assistant Public Prosecutor
23	C.C. 28/2019 (EVIDENCE)	11-01-2021	The Sub Inspector of Police, Chiknayakanhalli Police Station Vs Omkar Alias Omkaramurthy	Assistant Public Prosecutor
24	Cr. Misc. 206/2020 (Further Chief Evidence)	11-01-2021	Puttaraju Vs The Tahasildaar	Shashidhar
25	P.C.R. 33/2020 (Sworn Statement)	11-01-2021	Kuppureshwara Pathina Sahakara Sangha (Niyamitha) Vs Rangaswamy	T. Ravindrakumar
26	P.C.R. 34/2020 (Sworn Statement)	11-01-2021	Kuppureshwara Pathina Sahakara Sangha (Niyamitha) Vs Dayananda	T. Ravindrakumar

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27	C.C. 584/2018 (SUMMONS)	12-01-2021	The Sub Inspector of Police, Chiknayakanhalli Police Station Vs Krishnaiah @ Krishna Murthy .G	Assistant Public Prosecutor
28	CrI.Misc. 404/2020 (NOTICE)	12-01-2021	Chandrashekar Vs The Tahasildar	Manu K. L.
29	CrI.Misc. 405/2020 (NOTICE)	12-01-2021	Kariyamma Vs The Tahasildar	T. G. Vijayakumar
30	CrI.Misc. 406/2020 (NOTICE)	12-01-2021	Rajesh G.S. Vs The Tahasildar	R. Kariyanna
31	CrI.Misc. 381/2020 (APPEARANCE OF PARTY)	12-01-2021	Sidda Boralah Vs The Tahasildar	N. Jayanna
32	CrI.Misc. 382/2020 (APPEARANCE OF PARTY)	12-01-2021	Sidda Boralah Vs The Tahasildar	N. Jayanna
33	C.C. 132/2020 (STEPS)	15-01-2021	Basappa Vs Lakshmisba.C.R.	C. N. Krishnamurthy
34	C.C. 66/2016 (FOR OBJECTION)	16-01-2021	Chikkanayakanhalli P.S Vs Krishnamurthy D.	App
35	C.C. 20/2020 (FOR OBJECTION)	16-01-2021	The Sub Inspector of Police, Chiknayakanhalli Police Station Vs Narayana Murthy	Assistant Public Prosecutor

Adh

Pr. Civil Judge and JMFC Court, CN Hall
Smt. Thendral K
Addl. Civil Judge and JMFC
Cause List Date: 07-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	O.S. 174/2012 (NOTICE)		H.K.Prabhakar and others Vs H.N.Dakshinamurthy and others	N.N.Sreedhara C.K.Seetharamaiah
2	O.S. 222/2014 (NOTICE)		Mohammed Sajjad Sait Vs Channabasavaiah and others	
3	O.S. 266/2015 (NOTICE)		K.M.Sathish Vs Panchayath Development Officer	S. H. Chandrashekaraiah
4	O.S. 274/2015 (NOTICE)		Shivakumar Vs Sidramakka	K.N.Gururaja
5	FDP 5/2014 (ARGUMENTS)		Canara Bank Vs B.Chandrakala and others	N.N.Sreedhara C.Rajashekar
6	FDP 5/2015 (ARGUMENTS)		Canara Bank Vs B.Chandrakala	N.N.Sreedhara
7	O.S. 100/2015 (FOR OBJECTION)		Puttarangaiah Vs Susheelamma	S.H.C.
11.00 AM to 02.00PM				
8	O.S. 220/2020 (HEARING) IA/1/2020		Rangamma Vs Seetharamaiah	G. Srinivasmurthy
9	O.S. 222/2020 (STEPS)		Ramachandraiah Vs Inayath Khan	Manjunatha A.S.
10	O.S. 278/2015 (FOR OBJECTION) IA/1/2015		Nagarathnamma Vs Marirangaiah	N.N.Sreedhara
11	O.S. 274/2012 (plaintiff evidence)		Panchkshari Vs Shankaralingaiah	C.K.Seetharamaiah
12	O.S. 202/2013 (Written statement)		Gowaramma Vs Nagaraju and others	
13	O.S. 230/2014 (Cross Evidence)		H S Shankaralingappa Vs Shadakshari and others	
14	O.S. 150/2015 (Cross Evidence) IA/1/2015		V.Ravi Vs B.K.Lakshminarayana	C.K.S.
15	O.S. 222/2015 (Cross Evidence)		Puttarangaiah Vs Susheelamma	S. H. Chandrashekaraiah

Prl. Civil Judge and JMFC Court, CN Halli
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Cause List Date: 07-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
16	O.S. 232/2015 (Cross Examination) IA/1/2015		Sharadamma Vs Lakkamma	S. H. Chandrashekaraiiah
17	O.S. 44/2016 (Cross Examination) IA/1/2016		T.N. Shashidhara Vs T.N. Shivarudraiah	N.N.Sreedhara
Cases listed below are adjourned due to Covid 19				
18	O.S. 89/2019 (Referred to Lokadalath) IA/1/2019	19-12-2020	K.S.Mallikarjunaiah Vs Renukamma	Lokeshwara Y. G.
19	O.S. 58/2016 (ARGUMENTS) IA/1/2019	01-01-2021	Hanumanthaiah Vs Kariyamma	H. S. Gnanamurthy
20	FDP 3/2016 (EVIDENCE)	01-01-2021	Canara Bank Vs B.C.Sannegowda	N.N.Sreedhara
21	O.S. 220/2018 (EVIDENCE) IA/1/2018	02-01-2021	Puttaiah Vs Naganna	M. S. Shankaralingappa
22	O.S. 264/2015 (FOR OBJECTION) IA/1/2015	02-01-2021	Bhagamma @ Bhagyamma Vs Ramaiiah	M.S.Ramesh
23	FDP 23/2013 (HEARING)	07-01-2021	Jayamma Vs Karisidappa	
24	EX 28/2014 (HEARING)	07-01-2021	Ajaegowda Vs channabasavaiah	N.N.Sreedhara
25	O.S. 37/2019 (HEARING) IA/1/2019	07-01-2021	Y.S.Siddaramaiah Vs S.N.Roopa	G. Srinivasmurthy
26	EX 5/2020 (HEARING)	07-01-2021	B. Murukannaiah Vs Shylaja	C.Rajashekhar
27	O.S. 25/2019 (SUMMONS) IA/1/2019 IA/2/2019	11-01-2021	Nataraju Vs Ningamma	T. G. Vijayakumar
28	O.S. 215/2017 (NOTICE) IA/1/2017	11-01-2021	Ohalagiriappa Vs Nagaraju	S. Dilip
29	O.S. 241/2018 (NOTICE) IA/1/2018	11-01-2021	Kempaiah Vs Beeraiah	N.N.Sreedhara
30	P and SC 1/2014 (FOR OBJECTION)	11-01-2021	Harshitha and anothers Vs Malamma	

Pri. Civil Judge and JMFC Court, CN Halli
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
31	O.S. 183/2017 (FOR OBJECTION) IA/1/2017	11-01-2021	Yogesh T.P Vs M.S.Shankaramma	J. S. Aravinda
32	O.S. 66/2018 (FOR OBJECTION) IA/1/2018	11-01-2021	Nanjamma Vs Mahadevamma and 5 others	C.Rajashekhar
33	O.S. 74/2018 (FOR OBJECTION)	11-01-2021	Lakksiah Vs Ramaiah	G. B. Adarsh/M.Mahalingaiah
34	O.S. 78/2016 (NOTICE)	12-01-2021	Sri. Ranganatha Electricals Vs The Panchayath Development Officer	H. S. Gnanamurthy
35	FDP 4/2020 (NOTICE)	12-01-2021	Venkatagiriyappa Vs Thimmaiah	C. N. Krishnamurthy
36	EX 5/2015 (STEPS)	12-01-2021	K. Lakshmeesh Vs H.s. Umesh	J.s.A
37	O.S. 159/2018 (STEPS) IA/1/2018	12-01-2021	Padmavathi Vs Malleshaiah	G.S.Channabasappa

Pri. Civil Judge and JMFC Court,CN Halli
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Cause List Date: 07-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	C.C. 351/2015 (NOTICE)		Huliyar P.S. Vs Noor Ahmed	APP
2	C.C. 459/2018 (FRAMING OF CHARGE OR PLEA)		H.Lakshmana Vs Harish	D. M. Swamy
11.00 AM to 02.00PM				
3	C.C. 600/2017 (EVIDENCE)		The Tumkur District Co- operative Central Bank, Huliyar Branch, By its Manager, Thanveer Vs Guruprasad .R	C. N. Krishnamurthy
4	C.C. 104/2014 (NBW to Accused)		Huliyar Police Station Vs Babu nayak	MP
Cases listed below are adjourned due to Covid 19				
5	CrI.Misc. 160/2018 (EVIDENCE) IA/1/2018	08-01-2021	Savithamma Vs N.B.Mallesha @ Malleshappa	S. H. Chandrashekariah/S.Dilip
6	C.C. 35/2016 (SUMMONS)	15-01-2021	Huliyar P.S Vs Muniyamma	App
7	C.C. 951/2019 (SUMMONS)	15-01-2021	Kenchappa Vs Dilip Kumar.T.H.	G.Parameshwaraiiah
8	P.C.R. 98/2014 (HEARING)	15-01-2021	Sadiq Sab Vs Borappa and another	
9	C.C. 195/2020 (SUMMONS)	16-01-2021	The Sub Inspector of Police, Huliyar Police Station Vs Shashidhar.K.S.	Assistant Public Prosecutor
10	C.C. 361/2020 (SUMMONS)	16-01-2021	The Sub Inspector of Police, Huliyar Police Station Vs Kariyappa alias Gunda	Assistant Public Prosecutor
11	C.C. 362/2020 (SUMMONS)	16-01-2021	The Sub Inspector of Police, Huliyar Police Station Vs Kumar Rao	Assistant Public Prosecutor
12	C.C. 363/2020 (SUMMONS)	16-01-2021	The Sub Inspector of Police, Huliyar Police Station Vs Sundresh	Assistant Public Prosecutor
13	C.C. 365/2020 (SUMMONS)	16-01-2021	The Sub Inspector of Police, Huliyar Police Station Vs Salim	Assistant Public Prosecutor

Pri. Civil Judge and JMFC Court, CN Halli
Smt. Thendral K
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Cause List Date: 07-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	C.C. 366/2020 (SUMMONS)	16-01-2021	The Sub Inspector of Police, Huliyar Police Station Vs Khadar	Assistant Public Prosecutor
15	C.C. 367/2020 (SUMMONS)	16-01-2021	The Sub Inspector of Police, Huliyar Police Station Vs Thammanna	Assistant Public Prosecutor
16	C.C. 369/2020 (SUMMONS)	16-01-2021	The Sub Inspector of Police, Huliyar Police Station Vs Syed Abzal	Assistant Public Prosecutor
17	C.C. 657/2020 (SUMMONS)	16-01-2021	Y.C.Rajanna Vs R.Pandoji Rao	S. H. Chandrashekaraiiah
18	CrI.Misc. 188/2020 (PAPER PUBLICATION ISSUED)	16-01-2021	Marulaiah Vs The Tahasildaar	M. N. Shekharaiiah
19	CrI.Misc. 326/2020 (PAPER PUBLICATION ISSUED)	16-01-2021	Gopalanayak alias Gopinayak Vs The Tahasildaar	N. Jayanna
20	CrI.Misc. 392/2017 (NOTICE)	18-01-2021	Vasanthakumar @ Varuna and another Vs Bheemanna	C.Rajashekhar
21	P.C.R. 65/2019 (NOTICE)	18-01-2021	Siddaramaiiah Vs Mohan B.S @ B.S.Mohankumar	D. M. Swamy
22	CrI.Misc. 192/2020 (NOTICE)	18-01-2021	Ranganaiik Vs The Tahasildaar	M.S.Ramesh
23	CrI.Misc. 334/2020 (NOTICE)	18-01-2021	Krishnaiiah Vs The Tahasildaar	Yathish Naik B. R.
24	CrI.Misc. 784/2019 (APPEARANCE OF PARTY)	18-01-2021	Hanumantharaya Vs The Tahasildaar	H. R. Ramesh babu
25	CrI.Misc. 96/2020 (APPEARANCE OF PARTY)	18-01-2021	Hanumakka Vs The Tahasildaar	D. M. Swamy
26	CrI.Misc. 98/2020 (APPEARANCE OF PARTY)	18-01-2021	Hanumakka Vs The Tahasildaar	D. M. Swamy